

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 226 OF 2019 &**  
**IA NO. 1093 OF 2019**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Md. Altaf Mansoor

Counsel for the Respondent (s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

Mr. Anand K. Ganesan  
Ms. Adishree Chakraborty  
Mr. Ashwin Ramanathan for R-2

**ORDER**

Appearance/objections, if any, shall be filed within six weeks.

List the matter on **15.10.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**